

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

CUSTOMS APPEAL NO. 50709 OF 2021

(Arising out of Order-in-Appeal No. CC(A)/CUS/D-II/Import/ICD/TKD/1906/2020-21 dated 11.03.2021 passed by the Commissioner (Appeal), New Delhi)

**M/s. Ingram Micro India
Private Limited**

.... Appellant

5th Floor, Building 'A', Empire Plaza,
Lal Bahadur Shastri Marg, Chandan Nagar,
Vikhroli (West), Mumbai-400083

VERSUS

**Principal Commissioner of
Customs (Import),**

...Respondent

ICD Tughlakabad, New Delhi

APPEARANCE:

Shri Amit Jain, Advocate for the Appellant

Shri Sunil Kumar, Authorized Representative for the Department

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing: 02.11.2021

Date of Decision: 02.02.2022

ORDER

The appeal is allowed. For order, see order of date passed in
Customs Appeal No. 50708 of 2021.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P. V. SUBBA RAO)
MEMBER (TECHNICAL)**